

(d) the steps taken for the realisation of the loans advanced to such organisations?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) to (c). The Commission extends financial assistance to Statutory State Khadi and Village Industries Boards, to more than a thousand registered institutions and nearly 15,000 co-operative societies. It will, therefore, take a considerable time to collect the information.

(d). The following steps are taken for the realisation of the loans advanced to the institutions, State Boards and Co-operative Societies financed by the Commission directly:—

- (i) A Special Recovery Section has been set up with the Deputy Chief Executive Officer of the Commission in-charge. A monthly report regarding the recovery of loans is submitted by him to the Commission.
- (ii) For recovery of loans from the State Boards, the Chairmen of various State Boards are addressed by the Vice-Chairman of the Commission.
- (iii) Assistance of the Registrars of the Co-operative Societies is sought for the recovery of loans from the Co-operative Societies.
- (iv) Filing of civil suits and criminal complaints against institutions.
- (v) Efforts are made to understand and analyse difficulties of the institutions in repaying overdue loans and, where feasible, revival of activities is encouraged by granting financial assistance.

#### Ambar Charkhas in Tripura

636. { Shri Dasaratha Deb:  
Shri Biran Dutta:

Will the Minister of Social Security be pleased to state:

- (a) the total amount spent on the functioning of Ambar Charkhas in Tripura up to December, 1963;
- (b) the names of the places where Ambar Charkha centres have been started;
- (c) the number of such charkhas now operating;
- (d) the total monthly output from such charkhas; and
- (e) the total number of men and women employed in these charkhas?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) to (e). Information is being collected and will be placed on the Table of the House in due course.

#### सूरत गढ़ कृषि फार्म

637. श्री वा० ला० बाबूपाल : क्या साख तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

- (क) सरकार द्वारा संचालित सूरतगढ़ कृषि फार्म की फसलों को घग्घर नदी की बाढ़ से अनुमानतः कितना नुकसान हुआ है ; और
- (ख) क्या प्रविष्य में इस नुकसान को रोकने के लिए सरकार कुछ ठोस कदम उठाने का विचार कर रही है ?

साख तथा कृषि मंत्रालय में उप-मंत्री (श्री साहनबाबू खाँ) : (क) 31 अगस्त 1964 तक कृषि फार्म की फसलों और फलोद्यान में लगे पौदों को अनुमानतः 8.77 लाख रुपये की हानि हुई ।